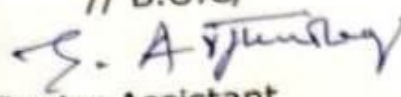


Office of III Addl. Junior Civil Judge, Guntur,  
Dated 19-06-2020.

**NOTICE**

This matter viz., O.S. NO. 111/ 2016 was already heard prior to Lockdown. Both Parties are requested to take notice that Judgment in OS. NO. 111/2016 on the file of this Court will be pronounced on 19-6-2020.

// B.O.C/  
  
Senior Assistant

III Addl. Junior Civil Judge Court, Guntur.

To

1. Sri. A. Chinniah, Advocate for Plaintiff.
2. Sri.S. Yedukondalu., Advocate for defendant.
3. Notice is affixed to the Notice Board.